

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 128

CP (CAA) No. 58/Chd/Hry/2022
(2nd Motion)

IN THE MATTER OF:

Bibby Financial Services (India) Pvt. ... Transferor Company
Ltd.

With

Bibby FS (Holdings) Ltd. ... Transferee Company

Under Section: 230-232, CA 2013

Order delivered on 01.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 02.07.2024.

Sd/-
Court Officer